

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 2808 of 2020

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through Video Conferencing

For the Petitioner : Mrs. J. Mazumdar, Advocate
For the State : Mr. Rakesh Kumar Sinha, A.P.P.

Order No. 04

Dated 07th July, 2020

Let this case be listed in the next week.

(RONGON MUKHOPADHYAY,J.)

M.K